

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 12/241(1)/2016

MA 30/2016

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: Champak K Mehta & Ors.

Vs

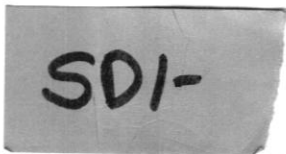
C. Mahendra Export Pvt Ltd

Section 241(1) of the Companies Act, 1956.

ORDER

35. **MA 30/2016 in CP 12/241(1)/2016**

At request of the parties, list this matter on 8.10.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)